

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP(CAA) No.19/Chd/Hry/2017

In the matter of:

Sections 230 and 232 of the Companies Act, 2013

AND

In the matter of:

Scheme of Amalgamation of:

M/s Jak Builders Private Ltd. & Ors.

...Petitioner-companies

Present: Mr. Raghav Kapoor, Advocate for petitioner-companies.

Learned counsel appearing for the petitioner-companies seeks time because the Authorised Representative of the company was unable to come today from Delhi due to weather conditions. List the matter on 04.12.2017 for arguments.

Sd/
(Justice R.P. Nagrath)
Member(Judicial)

November 10, 2017
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